

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT - 1

ITEM No.123

IA/538(AHM)2021 in CP(IB) 208 of 2017

Order under Section 60(5) IBC,2016

IN THE MATTER OF:

Amit Gupta Liquidator of Winsome Diamonds and JewelleryApplicant
Ltd

V/sRespondent
Madras Export Processing Zone-SEZ & Ors

Order delivered on .09/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Advocate
For the Respondent :

ORDER

Matter stands adjourned to 19.04.2022.



**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**